

**New varieties of Rice**

315. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some new varieties of rice have been introduced by the Indian Council of Agricultural Research;
- (b) if so, the detailed thereof;
- (c) whether seeds have been made available to farmers at cheap rate; and
- (d) if not, the steps proposed to be taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDE-0 NARAYAN YADAV): (a) Yes, Sir. During last 5 years, 96 new varieties of rice have been developed and released for cultivation.

(b) These varieties have been developed for cultivation in a wide range of agro-ecological situations of the country. Among them, 52 are adapted to irrigated system, 10 for rainfed uplands, 18 for rainfed lowlands, 6 for semideep, 3 for deep water, 5 for hills and 2 for scented rice. Many of these varieties are high yielding and combine resistance to important disease and pests and other desirable agronomic traits.

(c) Assistance is provided on certified seed so as to motivate farmers to grow newly released varieties of rice under the centrally sponsored Integrated Cereals Development Programme of Govt, of India.

(d) Question does not arise.

**States affected by Floods**

316. SHRI BHAGBAN MAJHI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the name of States, affected by flood during the current year;
- (b) the extent of damage reported from those States;
- (c) the Central assistance sanctioned for those States;
- (d) the specific flood control measures adopted in those States; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) Reports on damage due to rains/floods have been received from the States of Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal.

(b) The extent of damage, as reported by these State Governments, is indicated in

the statement. (See below).

(c) Three quarterly instalments of Central share of Calamity Relief Fund (CRF) for 1999-2000 have been released to these States for undertaking relief and rehabilitation measures in the wake of natural calamities. The fourth quarterly instalment, due for release on 1.1. 2000, has also been released in advance to Madhya Pradesh and Orissa.

According to the Ministry of Water Resources (Central Water Commission), Rs. 15.00 crore have been sanctioned as Central Loan Assistance (CLA) to the Government of Assam for 1999-2000, of which Rs. 7.5 crore only have been so far released.

(d) and (e) The Central Water Commission informed that no information has been received by them from the concerned States regarding specific flood control measures adopted by them.

#### Statement

Sl. No.	Name of State	Human lives lost	Animals lost	Houses damaged	Cropped area damaged (in lakh ha.)
1.	Assam	3	NR	126	1.06
2.	Bihar	244	1356	187434	3.33
3.	Gujarat	46	NR	NR	NR
4.	Himachal	30	129	2224	NR
5.	Karnataka	24	117	2137	0.01
6.	Kerala	111	NR	20083	NR
7.	Madhya Pradesh	27	654	29168	0.62
8.	Orissa	14	NR	NR	1.53
9.	Punjab	11	NR	2	0.02
10.	Rajasthan	46	NR	NR	NR
11.	Tripura	16	82	4014	0.05
12.	Uttar Pradesh	86	9	1023	0.33
13.	West Bengal	79	NR	559527	NR

NR-Not

#### Damage to fishing harbour in Orissa

317. SHRI BHAGABAN MAJHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that all the fishing harbours in the State of Orissa have been damaged extensively due to recent cyclone;